

1	2	3	4	5
25	Tripura	NR	NR	NR
26	Uttar Pradesh	NR	60286	NR
27	Uttaranchal	NR	56496	NR
28	West Bengal	NR	NR	NR
29	Andaman & Nicobar	NR	NR	NR
30	Chandigarh	NR	7027	NR
31	Daman & Diu	Nil		
32	D & N Haveli	8611	NR	NR
33	Delhi	19821	15804	14164
34	Lakshadweep	NR	NR	NR
35	Pondicherry	0	3602	NR
TOTAL :		1577361	1130941	771430

12,00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

Reports of Law Commission of India

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers :

- (a) Two Hundred and Twenty-fourth Report of the Law Commission of India on Amendment of Section 2 of the Divorce Act, 1869 enabling Non-domiciled Estranged Christian Wives to seek Divorce. [Placed in Library. See No. L.T. 457/15/09]
- (b) Two Hundred and Twenty-fifth Report of the Law Commission of India on Amendment of Sections 7, 7A and 7B of Industrial Disputes Act, 1947 making Advocates Eligible to man Labour Courts and Industrial Tribunals. [Placed in Library. See No. L.T. 458/15/09]

जनजातीय कार्य मंत्रालय का परिणामी बजट (2009-10)

जनजातीय कार्य मंत्री (श्री कांतिलाल भूरिया) : उपसभापति महोदय, मैं आप की अनुमति से वर्ष 2009-10 के लिए जनजातीय कार्य मंत्रालय के संबंध में परिणामी बजट की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ। [Placed in Library. See No. L.T. 496/15/09]

- I. Report and Accounts (2007-08) of NIFTEM, New Delhi and related papers
- II. Outcome budget (2009-10) of the Ministry of Food Processing Industries

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY) : Sir, I lay on the Table :